

Insolvency and Bankruptcy Board of India

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Press Release

Insolvency and Bankruptcy Board of India organizes a ‘National Valuation Symposium’

The Insolvency and Bankruptcy Board of India (IBBI) and the Centre Valuation Studies, Research and Training Association (CVSRTA) jointly organised a ‘National Valuation Symposium’ today at Ahmedabad. A large number of registered valuers and other stakeholders from across the country participated in the symposium.

While inaugurating the symposium, Dr. M. S. Sahoo, Chairperson, IBBI said: *“Registered Valuers’ Organisations and Registered Valuers are being watched very closely by the stakeholders. Their conduct and performance would determine the future of the profession. They have a collective responsibility to build and preserve the reputation of the fledgling valuation profession and to nurture it, with respect for values, to make the valuation profession the most valued profession.”*

The valuation professionals and experts discussed in depth the issues they are encountering in conducting valuations required under the Companies Act, 2013 and the Insolvency and Bankruptcy Code, 2016. They also discussed several issues in the emerging regulatory framework for valuation professionals as well as the way forward for valuation education and profession and valuation standards.

Dr. Sahoo released the study material developed by CVRSTA as per syllabus of the Valuation Examination in the asset class ‘Land and Building on the occasion. This material will be available on the web site of the IBBI for free download by stakeholders.